## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:4638 ANSWERED ON:23.04.2013 POLICE ENCOUNTERS Ponnam Shri Prabhakar

## Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police and other persons killed in various encounters in the country during the last three years and the current year, State-wise;

(b) the steps taken by the Government to help the families of such police personnel and other persons; and

(c) the preventive measures taken by the Government to curb such cases in future?

## Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) : The specific data/ information in respect of number of police personnel and other persons killed/injured in the encounter are not maintained centrally. However, State/UT wise number of police personnel as well as civilians killed / injured in police firing during anti dacoity operation and against extremists and terrorists during 2009-2011 are enclosed at Annexure.

(b) to (c): "Police" and "Public Order" being State subjects under the Seventh Schedule to the Constitution of India, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies under the extant and appropriate law(s), as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has been advising the State Governments and UT Administrations from time to time, to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.